

(d) if so, the reasons therefor;

(e) the number of extremists, militants and persons belonging to unlawful organisations arrested, detained and killed during the above operation;

(f) whether Government has received complaints regarding excesses by the Security forces during their operations; and

(g) if so, the details thereof and action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : (a) to (e) The law and order situation in Manipur continues to remain disturbed on account of Secessionist and violent activities of various insurgent groups in the State. To deal with the prevailing situation, insurgent groups, namely the National Socialist Council of Nagaland and the Meitei Extremist Organisations stand declared as "Unlawful" and the whole of Manipur as "disturbed area". There have been on-going operations in various parts of the State against the unlawful elements. With a view to dealing with the increasing violence in the valley, a joint and integrated operation called Operation 'SUNNY VALE' was launched to flush out valley-based insurgent groups. This Operation resulted in 12 insurgent elements being killed, 324 apprehended and recovery of 121 weapons with assorted ammunition of 1813 rounds.

(f) and (g) While some organisations are reported to have expressed some protests to discredit the operation, the operation has yielded good results and has, by and large, evoked appreciation and support.

[Translation]

#### Waiting List for LPG Connections

663. SHRI PHOOL CHAND VERMA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of LPG applicants on waiting list as on 31st October, 1995, State-wise; and

(b) the effective measures proposed to be adopted by the Government to clear the waiting list ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) The information is given in the Statement annexed.

(b) Plans have been drawn for higher availability of LPG by increasing the capacity of existing production sources, putting up new projects and augmenting supply through higher imports. In order to increase the availability of LPG in the country in addition to what is available through public sector oil companies, Government in February, 1993 has decided to allow the import and sale of LPG by private agencies. Industry has also planned to open more LPG bottling plants and LPG distributorships at new locations.

#### STATEMENT

(Figures in lakhs)

*State-wise waiting list as on 1-10-1995*

States	
Andhra Pradesh	9.32
Arunachal Pradesh	0.15
Assam	1.28
Bihar	3.33
Goa	0.57
Gujarat	8.38
Harayana	4.28
Himachal Pradesh	0.80
Jammu & Kashmir	1.25
Karnataka	5.96
Kerala	5.52
Madhya Pradesh	6.63
Maharashtra	15.06
Manipur	0.06
Meghalaya	0.09
Mizoram	0.14
Nagaland	0.12
Orissa	1.47
Punjab	5.65
Rajasthan	7.45
Sikkim	0.05
Tamilnadu	12.91
Tripura	0.31
Uttar Pradesh	14.33
West Bengal	6.22
<u>Union Territories</u>	
Andaman & Nicobar	0.09
Chandigarh	0.79
Dadra & Nagar Haveli	0.02
Delhi	7.55
Daman & Diu	0.03
Lakshadweep	0.00
Pondicherry	0.44